

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

222. IA/5216/2023; IA/5231/2023; IA/5233/2023; IA/5321/2023; IA/5322/2023;  
IA/5598/2023; IA/5653/2023; IA/312/2024 IA/529/2024; IA/1589/2024 C.P.  
(IB)/498(MB)2021

**IN THE MATTER OF**

Moon Star Securities Trading & Finance Co.Ltd ... Petitioner  
Vs  
Raghuleela Builders Pvt.Ltd ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner

IA/1589/2024:

Senior Counsel Mr. Mustafa Doctor w/w Adv. Sushmita Gandvi  
a/w Adv. Nasrin Shaikh i/b Indus law.

IA/529/2024:

For the RP:

For the Respondent

IA/529/2024:

Adv. Sagar Vichare.

Adv. Rajeev K. Panday (PH)

Senior Counsel Mr. Mustafa Doctor w/w Adv. Sushmita Gandvi  
a/w Adv. Nasrin Shaikh i/b Indus law (R2) (PH)

Adv. Rohit Gupta (R3 & R5) (PH)

Senior Adv. Prateek Saxena a/w Adv. Krushi Barfiwala Adv. Rima  
Desai, Adv. Gayatri Mohite, Adv. Rudra Deosthali, Adv. Shlok  
Bodas i/b Parinam Law (R1 in IA 5598 of 2023, R9 in IA 5216  
of 2023, R7 in IA 5233 of 2023 R7 in IA 5231 of 2023, R8 in IA  
5321 of 2023) (PH)

IA/5216/2023:

Sr. Counsel Mr. Mustafa Doctor a/w Zalak Mody i/b A &P  
Partners (R1) (PH)

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**ORDER**

**IA/5216/2023 IA/5231/2023 IA/5233/2023 IA/5321/2023 IA/5322/2023**  
**IA/5598/2023 IA/5653/2023**- On the request of the Ld. Counsel for the parties,  
adjourned to **18.06.2024**.

**IA/312/2024 IA/529/2024 IA/1589/2024**- On the request of the Ld. Counsel for the  
parties, adjourned to **16.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)  
/Ziyaul/

Sd/-  
REETA KOHLI  
Member(Judicial)